

## Annexure-A

## Constitution of Stakeholders' Consultation Creditors and voting percentage:

Amount (In Rs.)

Sr. No	Name of party	Claim Received	Claim Accepted				Claim Under Verification	Percentage
			Principle	Interest	Penal Interest	Total		
A	Financial Secured Creditor	0	0	0	0	0	0	0
B	Financial Unsecured Creditor	0	0	0	0	0	0	0
	<b>Total of FC</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
C	Operational Creditor							
1	Shri Bajrang Financial Services	3,45,418	3,45,418	NA	NA	3,45,418	0	0.38%
	<b>Total</b>	<b>3,45,418</b>	<b>3,45,418</b>	<b>NA</b>	<b>NA</b>	<b>3,45,418</b>	<b>0</b>	<b>0.38%</b>
D	Operational Creditor (Statutory Authorities)							
1	Department of GST	9,06,02,655	3,09,04,323	3,74,45,757	2,22,52,575	9,06,02,655	0	99.62%
	<b>Total</b>	<b>9,06,02,655</b>	<b>3,09,04,323</b>	<b>3,74,45,757</b>	<b>2,22,52,575</b>	<b>9,06,02,655</b>	<b>0</b>	<b>99.62%</b>
	<b>Grand Total A+B+C+D</b>	<b>9,09,48,073</b>	<b>3,12,49,741</b>	<b>3,74,45,757</b>	<b>2,22,52,575</b>	<b>9,09,48,073</b>	<b>0</b>	<b>100.00%</b>

